

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

M.A.No.208/96 in
C.P.No.83/94 in
O.A.No.182/94

Date of Order: 4.10.96

BETWEEN :

1. N.Nageswara Rao	9. B.M.Lakshmaiah
2. C.Janardhana Sarma	10. C.A.Baboo
3. Mrs.C.A.Shepherd	11. P.T.Velayudam
4. G.Bansilal	12. Mrs.V.J.Milla
5. S.K.Murugesan	13. A.Malliah
6. K.R.Venkatachari	14. R.Narayana
7. B.Balalingam	15. G.Sathiah
8. K.Hanumantha Rao	16. A.X.Lazarus .. Applicants.

AND

1. Financial Adviser & Chief Accounts Officer, SC Rly., Secunderabad.	
2. Union of India, rep. by the Secretary, Rly Board, New Delhi.	.. Respondents.

Counsel for the Applicants .. Mr.V.Krishna Rao
Counsel for the Respondents .. M.M.J.R.GopalRao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

(Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.))

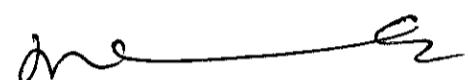
None for the applicant. Mr.Krishna Mohan for Mr.J.R. Gopala Rao, learned standing counsel for the respondents.

2. The applicant in the OA filed this MA for implementation of the judgement.

.. 2 ..

3. The learned counsel for the respondents produced office order No.110/96 dated 15.7.96. As per this office order that the pay fixation to the notional pay fixation of the applicants in this OA and refixation of pension and payment of arrears ~~in this OA~~ has been ordered in terms of the judgement in the OA. In view of the above no further orders required in this MA. M.A. is closed.

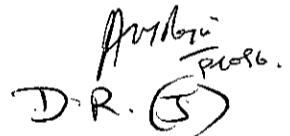
4. The office order dated 15.7.96 is taken on record.


(R.RANGARAJAN)
Member (Admn.)

Dated: 4th October, 1996

(Dictated in Open Court)

sd


D.R. (S)

..3..

M.A.NO.208/96 in C.P.NO.83/94 in O.A.NO.182/94

Copy to:

1. Financial Adviser & Chief Accounts Officer,
South Central Railway, Secunderabad.
2. The Secretary, Railway Board,
Union of India,
New Delhi.
3. One copy to Mr.V.Krishna Rao, Advocate,
CAT,Hyderabad.
4. One copy to Mr.J.R.Gopal Rao, CGSC,
CAT,Hyderabad.
5. One copy to Library,CAT,Hyderabad.
6. One duplicate copy.

YLKR

1/29/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 4/10/86

ORDER/JUDGEMENT

R.A/C.P./M.A.NO.

208/86 in

in CP. 83/84

O.A.NO. 182/84

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN MA closed
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

